

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO : 1606**  
(TO BE ANSWERED ON THE 18<sup>th</sup> December 2023)

**INTERNATIONAL FLIGHTS AND NIGHT LANDING FACILITY AT AIRPORTS OF  
UTTARAKHAND**

1606. SHRI NARESH BANSAL

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government plans to upgrade Jolly Grant and Pantnagar Airports in the State of Uttarakhand to international standard, if so, the details thereof;
- (b) if not, the reasons therefor; and
- (c) by when night landing facilities will be provided at airports in the State of Uttarakhand?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b): The upgradation of airports to meet International Standards/Norms specified by International Organisations such as International Civil Aviation Organisation (ICAO), International Air Transport Association (IATA) etc. is a continuous process that is undertaken by the Airports Authority of India (AAI) or the concerned Airport Operators taking into account various considerations, including the commercial aspect, traveler requirements, land situation and airline preferences.

(c): Dehradun and Pantnagar are two operational airports in Uttarakhand owned by the Airports Authority of India (AAI), out of which, night landing facility is available at Dehradun airport. The provision of night landing facility is purely based on the demand and operational requirements of the airlines and is undertaken by AAI and other airport operators from time to time depending on the availability of land, commercial viability, socio- economic considerations, traffic demand / willingness of airlines to operate to/from such airports etc.

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